

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2893

ANSWERED ON:10.05.2006

ROAD ACCIDENTS

Acharia Shri Basudeb;Bangaru Smt. Susheela Laxman;Gangwar Shri Santosh Kumar;Singh Shri Mohan;Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal;Vijay Krishna Shri

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the number of road accidents on the National Highways is rising in the country;
- (b) if so, the number of people killed/injured in the country during the last three years and the current year, State-wise; and
- (c) the concrete measures taken by the Government to check such accidents alongwith the manner in which the Government proposes to help the victims?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) The State-wise details regarding number of accidents, persons killed and persons injured on National Highways during 2002, 2003 and 2004(the latest year for which data are available), as reported by the States/UTs, is annexed.

(c) Some of the important steps taken by the Government besides highway design to check the road accidents are as under:

- i) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector.
  - ii) Grants-in-aid to voluntary organizations for administering road safety programmes.
  - iii) Setting up of Driving Training School in the country.
  - iv) Publicity campaign on road safety awareness through audio-visual-print media.
  - v) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.
  - vi) Tightening of safety standards of vehicles.
  - vii) Provision of cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme.
  - viii) Widening and improvements of National Highways etc.
- Evacuating accidents victims to the nearest medical aid centres and removal of accident-affected vehicles is primarily the responsibility of concerned State /UT Governments. However, this Ministry provides Cranes and Ambulances under National Highway Accident Relief Service Scheme to States UTs Government/Non Governmental Organisations for clearing the sites of accidents and evacuating the victims of the accidents to the nearest medical aid centres. National Highways Authority of India also provides, inter-alia, an ambulance at an interval of 50 kms under their Operation and Maintenance Contracts on the completed stretches. In addition the Ministry of Health & Family Welfare also provides assistance to the States/UTs under the scheme of 'Assistance for Capacity Building' for upgradation of emergency services/trauma care facilities in Government/District Hospitals including those located near the National Highways for the purpose of treatment of accident victims.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.2893 FOR ANSWER ON 10.5.2006 ASKED BY SHRI BASUDEB ACHARIA, SHRIMATI SUSHEELA BANGARU LAXMAN, SHRI RAMJI LAL SUMAN, SHRI VIJOY KRISHNA, SHRI RAJIV RANJAN SINGH "LALAN", SHRI MOHAN SINGH AND SHRI SANTOSH GANGWAR REGARDING ROAD ACCIDENTS.

Statement showing State-wise Road Accidents, Persons killed and Injured on National Highways

States /UTs.	Road Accidents	Persons Killed	Persons Injured					
2002	2003	2004 (P)	2002	2003	2004 (P)	2002	2003	2004 (P)

Andhra Pradesh	8185	12511	12179	2195	2948	3423	6650	12053	14812
Arunachal Pradesh	78	46	99	34	45	67	77	90	209
Assam	1928	1775	2377	879	719	870	2699	2545	2603
Bihar	3106	3012	967	1058	1165	592	2341	1836	712
Chhatisgarh	5531	3000	3726	670	643	631	2674	2402	3634
Goa	1404	1291	1395	121	99	142	1099	979	1049
Gujarat	7239	8038	7480	1561	1479	1631	7317	6905	7613
Haryana	2315	3378	3219	1070	1298	1321	1855	2982	3001
Himachal Pradesh	1047	1453	1076	299	263	280	1647	1676	1878
Jammu & Kashmir	2141	2317	2401	353	294	350	2817	2656	3045
Jharkhand	1817	1677	1761	731	809	856	1647	1606	1549
Karnataka	10246	10594	11363	2430	2132	2425	14163	13196	14560
Kerala	10840	10543	11102	1148	1149	1196	13863	12339	14081
Madhya Pradesh	7347	8156	8158	1389	1578	1475	8011	8888	9106
Maharashtra	13717	13930	14713	3062	3168	3135	11759	11878	12336
Manipur	263	329	250	50	84	53	465	588	580
Meghalaya	113	425	272	64	122	87	201	327	234
Mizoram	54	80	40	29	41	36	105	92	71
Nagaland	29	47	43	20	23	36	20	22	21
Orissa	2920	2949	3639	1100	1155	1353	3822	2179	4818
Punjab	1588	1888	1620	1019	1155	1047	1325	1623	1545
Rajasthan	7214	7515	7735	2535	2615	2672	10078	10613	10972
Sikkim	109	34	42	27	8	16	143	62	71
Tamil Nadu	22091	20655	19797	4793	4426	4158	22963	22325	21240
Tripura	164	314	279	38	69	77	201	378	496
Uttaranchal	542	445	561	376	266	425	548	549	929
Uttar Pradesh	7849	5490	6520	3758	3240	3860	4616	3579	4496
West Bengal	10002	3999	5590	2435	1732	2113	7474	4977	5657
A & N Islands	NIL	NIL	0	NIL	NIL	0	NIL	NIL	0
Chandigarh	99	45	38	22	24	22	86	35	21
D & N Haveli	NIL	NIL	0	NIL	NIL	0	NIL	NIL	0
Daman & Diu	NIL	NIL	0	NIL	NIL	0	NIL	NIL	0
Delhi	1030	1129	1046	251	302	276	873	924	975
Lakshadweep	NIL	NIL	0	NIL	NIL	0	NIL	NIL	0
Pondicherry	730	769	777	104	102	98	768	798	826
Total	131738	127834	130265	33621	33153	34723	132307	131102	143140

P = Provisional